

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 396/HCS

Dated: 5.12.24

**O-F-F-I-C-E O-R-D-E-R**

In continuation to Office Order No. 367/Confdl./HCS dated 12.11.2024, Mr. Jiwan Kumar Kharka, District & Sessions Judge, Gyalshing and Soreng District (In-charge) is hereby directed to hold additional Court of District & Sessions Judge, Soreng twice a month until further orders.

It is further directed that he shall increase the number of working days (in additional Court) if deemed necessary.

By Order,

sd/-  
**REGISTRAR**  
**(JUDICIAL SERVICE)**

Memo No. V (240)/Confdl/HCS/ 10756-73

Dated: 5.12.24

Copy to:

1. Mr. Jiwan Kumar Kharka, District & Sessions Judge, Gyalshing, Soreng (I/C);
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
3. Additional Registrar-cum-PS to Hon'ble the Judge, High Court of Sikkim, Gangtok;
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
5. P.A. to Registrar General, High Court of Sikkim, Gangtok;
6. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
7. All District & Sessions Judges;
8. Advocate General, Government of Sikkim, Gangtok;
9. Additional Advocate General, Government of Sikkim, Gangtok;
10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
11. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
12. All Chief Judicial Magistrate-cum-Civil Judges (SD);
13. All Civil Judge-cum-Judicial Magistrates;
14. President Bar Association of Sikkim (High Court & Subordinate Courts);
15. President, Bar Association of Sikkim, Gangtok.
16. President, Namchi Bar Association;
17. Additional Secretary, Home Department, Government of Sikkim, Gangtok;
18. Computer Cell, High Court of Sikkim, Gangtok;
19. Notice Board;
20. Guard file; and
21. File.

  
**DEPUTY REGISTRAR**  
**(CONFDL.)**